

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO. 5 SITTING AT KALABURAGI BENCH
at 10:30AM
BEFORE
THE HON'BLE JUSTICE N S SANJAY GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
MATTERS PERTAIN TO PRINCIPAL BENCH BENGALURU			
ORDERS			
1	EP 17/2023 REG: NON TAKING OF TAKE OUT NOTICE COPY BY ADV FOR RECRIMINATION PETITIONER, VIDE COURT ORDER DTD 18/7/24 & 25/07/24 2) DRAFT ISSUES FILED BY ADV FOR ELECTION PETITIONER 3) NON-FILING OF DRAFT ISSUES BY THE ADV FOR R1 IN ELECTION PETITION, V/O DTD 18/7/24, 25/07/24 & 23/8/24 (DATE)	(,) <i>PET: UMAPATHY SRINIVASA GOWDA</i> SRINIVASA C (VK FILED NOC) G R VENKATESH MURTHY , SUNIL KUMAR C ADVS FOR RECRIMINATION PETITIONER (VK FILED)	<i>RES: SATISH REDDY. M AND OTHERS SUBBA REDDY K N</i> DILLI RAJAN , THIRTHA PRASAD CG & MANJUNATHA B B FOR R1 PRASANNA B R FOR R2 A P PULAKESHI FOR R8 V/O DTD 3/11/23 G H LOHITH KUMAR FOR R11 (VK FILED) G R VENKATESH MURTHY, SUNIL KUMAR C & S NISHCHAL ADV FOR R13 (VK FILED) V/O DTD 4/12/23 R5, R6, R8, R10 & R12 ARE PLACED EX-PARTE V/O/D 8/1/24, R3, R4, R7 & R9 ARE PLACED EX-PARTE V/O/D 10/06/24 SRINIVASA C, ADV FOR R1 IN RECRIMINATION PETITION V/O DTD 18/07/2024 NOTICE TO R4, R8 & R10 IS D/W IN RECRIMINATION PETITION

COURT HALL NO:16

- 2 WP 14053/2015 (GM, RES) *PET: VEERANNA G TIGADI* *RES: HIGH COURT OF KARNATAKA AND OTHERS*
REG: LETTER RECEIVED FROM KLSA DTD 28/6/24 REGARDING NON-REMITTANCE OF COST V/O DTD 11/3/24
VEERANNA G TIGADI
(PARTY-IN-PERSON)
R PURUSHOTHAM FOR R2 & R3 (VK NOT FILED)
M N UMASHANKAR FOR R5
C GOWRISHANKAR FOR R7-R11& R13 (VK NOT FILED FOR R8)
R4-VISHWANATHA V ANGADI SD
V/O DTD 7/01/2016
NOTICE ON THE SAID PARTY IN H/S
(R12-UMESH R YADAV SD, PRESS REPORTER)
G K BHAVANA FOR R2 & R3 (VK NOT FILED FOR R2)
VIVEK HOLLA FOR R1 (NOC)
V/O DTD 25/9/23 K GOVINDARAJ FOR R7 TO R11 & R13
(VK FILED IN R/O R7, R8, R11 & R13)
- HEARING - INTERLOCUTORY APPLN**
- 3 RP 26/2024 (,) *PET: SRI. NIRANJAN KUMAR AND OTHERS* *RES: SMT. DEVIKUMARI*
REG: IA 1/24 FOR CD OF 313 DAYS IN FILING (DATE)
SUNDARA RAMAN M V
NAGARAJ BALLAL (VK NOT FILED)
- ADMISSION**
- 4 CRL.P 8304/2024 (482(Cr.PC) / *PET: ANIL SHETTY* *RES: STATE OF KARNATAKA AND OTHERS*
(VIDE R(J) CIRCULAR 528(BNSS),) **NISHIT KUMAR SHETTY**
NO.169/2022 ORDER DTD 21/9/22)
A/W IA 1/24 FOR STAY
A/W OFFICE NOTE
SPP SD
- REPORTING COMPLIANCE**
- 5 WP 13658/2022 (LA, BDA) *PET: SMT.SUCHETHA K.C.* *RES: THE STATE OF KARNATAKA AND OTHERS*
A/W PRESENCE OF SLAO R3 BEFORE HON'BLE COURT FOR NON FILING OF AFFIDAVIT OF RESPONSIBLE OFFICE BY ADV FOR R2 & R3 V/O DTD: 15/2/24
VASANTH KUMAR H T
AGA FOR R1 (MA NOT FILED)
UNNIKRISHNAN FOR R2 & R3

COURT HALL NO:16

OF SLA0
3) NON FILING OF
AFFIDAVIT BY ADV FOR
R2 V/O DTD: 10/06/24

(V/O DTD 25/04/24,
APPROPRIATE
RESOLUTION TO BE
REPORTED TO THIS
COURT BY THE ADV FOR
R2 & R3)
(V/O DTD 16/02/24,
THE ADV FOR R2 & R3
HAS NOT FILED
AFFIDAVIT OF THE
RESPONSIBLE OFFICER
TILL DATE)
(DATE)

FURTHER CONSIDERATION

- | | | | | |
|----------|---|------------------------------|---|--|
| 6 | CRL.P 1865/2021
A/W IA 1/23 FOR
VACATING STAY
(DATE) | (482(Cr.PC) /
528(BNSS),) | <i>PET: MR.ABHINAV
PRASHANT AND OTHERS
MUDIT AHSUTOSH
MUNDKUR</i> | <i>RES: STATE OF
KARNATAKA AND OTHERS

HCGP FOR R1
NITYANANDA V NAIK FOR
R2</i> |
| 7 | WP 22886/2019
(DATE) | (GM, KEB) | <i>PET: M/S SAI POORNA
PREMIER APARTMENTS
A SRIKANTH</i> | <i>RES: THE CHEIF
OFFICER AND OTHERS

HCGP FOR R1 (MA NOT
FILED)
PADMA S UTTUR FOR R2
& R3
S V GIRIDHAR FOR R4
AND R5
V/O/D 20/06/24 HAND
SUMMONS SERVED ON R4
TO R6</i> |
| 8 | WP 7441/2021
A/W NON FILING OF
STATEMENT OF
OBJECTIONS V/O DTD
14/11/22
(DATE) | (S, REG) | <i>PET: MRS JAYANTHI AND
OTHERS
RAVIKUMAR N R
& K S GANESH</i> | <i>RES: THE STATE O F
KARNATAKA AND OTHERS

Y D HARSHA FOR R1 TO
R3
HCGP FOR R1 TO R3</i> |

FURTHER HEARING

- | | | | | |
|----------|---|---------|---|---|
| 9 | WP 40543/2011
(WP 10802/1983 DD
FILE K/B)
(DATE) | (KVOA,) | <i>PET: SRI V N NAGARAJ
SURESH D DESHPANDE</i> | <i>RES: SRI
THIMMARAYAPPA AND
OTHERS
NARASIMHA MURTHY L
FOR R1(A TO C) & R4
SHASHI KUMAR S FOR R2
M JAI PRAKASH REDDY
FOR R5</i> |
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COURT HALL NO:16

G BALAKRISHNA SHASTRY
FOR R6 (A TO C)
GOVT ADV FOR R7
R3 - THIMMAYAPPA -
SD

---END---